

(c) On receipt of a police report showing sufficient grounds against any person justifying expulsion, the District Magistrate or Sub-Divisional Magistrate is empowered to pass an order of expulsion. The Act requires the person expelled to be escorted to the border of Assam.

(d) No special machinery has been set up to administer the Act. District and Sub-Divisional Magistrates are empowered to take action.

(e) The information is being collected and will be laid on the Table of the House as soon as possible.

#### FACT FINDING COMMITTEE

\*1814. **Shri K. C. Sodhia:** Will the Minister of Production be pleased to state:

(a) whether the report of the Fact Finding Committee, set up to investigate into the question of surplus labour in Railway Collieries has been received by Government and if so, what are its main recommendations;

(b) how much time Government propose to take for the consideration of their report; and

(c) whether Government propose to publish this report?

**The Minister of Production (Shri K. C. Reddy):** (a) Not yet.

(b) It is not possible to fix any time limit, but consideration of the Report after it is received will be expedited.

(c) The suggestions will be considered after the report has been received by Government.

#### PRINTING EXPERT

\*1815. **Shri K. C. Sodhia:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the printing expert available under the Colombo Plan has started working with the Government of India;

(b) the duration of his appointment and the terms of his service; and

(c) whether Government propose amalgamation of any of their printing presses and if so, which?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) Yes, Sir.

(b) The Government of India have obtained the services of the Printing Expert for a period of two years; the United Kingdom Government will meet the cost of basic pay, overseas

allowance, equipment allowance and expenditure during the voyage of the expert. In addition, the expert will receive from the Government of India certain facilities and allowances, the details of which are given in a statement laid on the Table. [See Appendix VIII, annexure No. 47].

(c) It is proposed to attach the Government of India Photo Litho Press at Queensway, but as a separate wing, to the Government of India Press, New Delhi, after the extension of the Press building has been completed.

#### TYPE-WRITERS

\*1816. **Shri K. C. Sodhia:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the total average annual expenditure of the last three years on purchase of type-writers in all the offices of the Government of India;

(b) what Indian firms manufacture type-writers and what is their annual output; and

(c) how much of the Government purchase consisted of (i) Indian manufacture and (ii) foreign manufactures of these type-writers?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) Rs. 10,41,775/-.

(b) There are no Indian firms which manufacture typewriters. The question of their output therefore does not arise.

(c) (i) Nil.

(ii) 4,329 typewriters of foreign manufacture were purchased during the last three years.

#### PRESS REPRESENTATIVES WITH CULTURAL DELEGATION TO CHINA

\*1817. **Shri B. S. Murthy:** Will the Prime Minister be pleased to state:

(a) whether any press representative was sent at Government cost to China along with the Indian Cultural Mission to China; and

(b) if the answer to part (a) above is in the affirmative, the amount spent on him by Government?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) and (b). No one was sent at Government cost as a press representative to China with the Indian Cultural Delegation. A representative of the Press Trust of India accompanied the delegation, but this was not at Government expense.